GOVERNMENT OF INDIA SHIPPING LOK SABHA

STARRED QUESTION NO:161 ANSWERED ON:26.03.2012 VESSEL TRAFFIC MONITORING SYSTEM Patil Shri C. R. ;Roy Shri Nripendra Nath

Will the Minister of SHIPPING be pleased to state:

(a) whether necessary formalities for the regulation of shipping traffic has been completed;

(b) if so, the details thereof;

(c) whether the Government proposes to introduce Vessel Traffic Monitoring System (VTMS) in all the ports including the Gulf of Kutch;

(d) if so, the details thereof along with the status of the projects; and

(e) the steps being taken by the Government to ensure the early completion of the projects?

Answer

MINISTER OF SHIPPING(SHRI G.K.VASAN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO.161 TO BE ANSWERED ON 26TH MARCH, 2012 RAISED BY SHRI C.R. PATIL AND SHRI NRIPENDRA NATH ROY REGARDING VESSEL TRAFFIC MONITORING SYSTEM

(a) & (b): Regulation of shipping traffic is an on-going process which evolves with the development of technology as well as with the increase in traffic density. The traffic is regulated under the provisions of the Indian Ports Act 1908, the Merchant Shipping Act, 1958 and the International Convention for the Safety of Life at Sea (SOLAS), 1974 as amended from time to time.

(c): The Government proposes to introduce Vessel Traffic Monitoring/ Management System (VTMS) in all the major ports and the Gulf of Kutch.

(d): VTMS is installed in Mumbai port, Jawaharlal Nehru Port, Kolkata port, Cochin port, New Mangalore Port, Mormugao port, Chennai Port and Gulf of Kutch (which also covers Kandla port). Installation of VTMS is in progress in Tuticorin, Paradip and Ennore ports. In Vishakhapatnam Port the inward and outward movements of the vessels are managed with AIS (Automatic Identification System) based radar for safe navigation.

(e): The VTMS projects are monitored by the Port authorities for effective implementation and early completion.